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Title: Need to improve the deteriorating law and order situation in Delhi-laid.

12.23 hrs

MADAM SPEAKER: Matters under Rule 377 listed for today may be treated as laid on the Table of the House.

SHRI P.T. THOMAS (IDUKKI): Incidents of gold chain snatching are on the increase in Delhi. A number of cases have been reported from Dwarka, Lawrence Road and Mayur Vihar in Delhi. A number of cases go unreported for fear of embarrassment and legal complications. Hindustan Times and other dailies are carrying similar stories from various parts of Delhi. Similarly, devotees are being targeted at various temples by chain snatchers who deprive them of their gold jewellery. Also, Ladies travelling in their cars are being targeted at the red light signals in front of traffic police. Gold chains are being snatched from ladies waiting at the bus stands in broad-day light.

Another development is about school students who are being threatened by persons posing as police officials in civil uniform. If a boy and girl student is seen together in a car or on their way from the tuition centre in the evening they would be threatened that they were indulging in indecent activities and case will be registered against them in the police station unless whatever cash or gold they carry is handed over. School children being soft targets are easy prey to them. Even after lodging FIRs no action is taken by the police.

I, therefore, urge upon the Hon'ble Minister of Home Affairs to take urgent necessary action to improve the law and order situation in the capital of the nation.